

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

URGENT

No. /DHC/GAZ.IIB/SPL.MM/2022

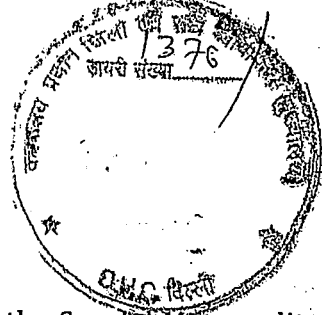
Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal Secretary (Home),
Govt. of N.C.T. of Delhi,
Home (Police-II) Department,
Delhi Secretariat, I.P. Estate,
New Delhi.



Sub: Conferment of powers of Municipal Magistrate upon the Special Metropolitan Magistrates.

Sir,

I am directed to say that this Court has conferred powers of Metropolitan Magistrate u/s 18(1) Cr.P.C., 1973 upon the following persons vide this Court's Notification No. 52/DHC/Gaz.IIB/Spl.MM/2022 dated 10.10.2022 (copy enclosed):-

1. Mr.Munshi Ram Bihagra
2. Mr.Padam Singh
3. Mr.Satya Pal Gupta
4. Mr.Manohar Lal
5. Mr.Sudershan Kumar
6. Mr.Purushotam Dass Siwal
7. Mr.Ramvir Singh
8. Mr.Mithilesh Chandra Pandey
9. Mr.Ramesh Chand Bhāti
10. Mr.Sunil Kumar
11. Mr.Rajinder Kumar Gupta
12. Mr.Desh Raj Chaudhry
13. Ms.Harjeet Kaur
14. Mr.Lalit Kumar Sharma
15. Mr.Shailesh Lakhtakia
- 16. Mr.Jai Dev Kulesh
17. Ms.Kusum Lata Singh
18. Mr.Vikram Singh
19. Mr.Chandan Singh Mawri
20. Mr.Shri Prakash Rai

I am, therefore, to request you to kindly confer the powers of Municipal Magistrate, ex-officio, U/s 469 of Delhi Municipal Corporation Act and Section 375 of New Delhi Municipal Council Act upon the above named persons at an early date.

Judl. BY
P. D. S. J. (Hes)
12/10/22

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I may add that this Court has decided that the above officers be allowed to join on conferment of powers of Municipal Magistrate.

Yours sincerely,

Sd/-

(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Encl. As above

Endst. No. 5512-15 /DHC/GAZ.IIB/SPL.MM/2022

Dated: 11/10/2022

Copy along with a copy of Notification No. 52/DHC/Gaz.IIB/Spl.MM/2022 dated 10.10.2022 forwarded for information and necessary action to:-

- ✓ 1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Just. & L.A.), Govt. of N.C.T. of Delhi, Delhi Secretariat, New Delhi.
3. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
4. The Chairperson, N.D.MC, Palika Kendra, New Delhi.

Shankar Singh
Assistant Registrar (Gazette-IIB)

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 7979-753 /Power/Gaz/2022

Dated 18 OCT 2022

Sub:- Conferment of powers of Municipal Magistrate upon the Special Metropolitan Magistrates.

Forwarded for information & necessary action to :-

1. The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
2. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
- ✓ 3. The Website Committee, Tis Hazari Courts, Delhi.

Kaveri Baweja
(KAVERI BAWEJA)
District Judge (Commercial Court) (Central)
Officer In-charge (Judicial Branch, Central)